

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00316/2018

Wednesday, this the 4th day of April, 2018

CORAM:

Hon'ble Dr.K.B.Suresh, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Shibu V. Issac
Head Havildar
(Removed from service)
Customs House, Kochi-682009
Residing at: Varikkanickal House
Kozhipally P.O
Kothamangalam
Ernakulam-686 691

..... **Applicant**

(By Advocate – Mr.K.P.Pradeep)

V e r s u s

1. Central Board of Excise & Customs
Ministry of Finance, Department of Revenue
Government of India
North Block, New Delhi-110 001
Represented by its Secretary

2. Additional Commissioner of Customs
Office of the Commissioner of Customs
Customs House, Cochin-682 009

3. Commissioner of Customs
Office of the Commissioner of Customs
Customs House, W.Island
Cochin- 682 009

4. Chief Commissioner
Central Excise, Customs and Service Tax
Cochin Zone, Central Revenue Buildings
IS Press Road, Kochi – 682 018

..... **Respondents**

(By Advocate – Mr.S.Sreenath,ACGSC)

This Original Application having been heard on 4.4.2018, the Tribunal on

the same day delivered the following:

O R D E R (ORAL)

Per: Dr.K.B.Suresh, Judicial Member

Learned counsel for the applicant submits that applicant only prays for a direction to respondent no.4 to dispose of Annexure A-3 representation within a time frame. Therefore, we direct respondent no.4 to dispose of Annexure A-3 representation and pass appropriate speaking order within one month from the date of receipt of a copy of this order.

2. The Original Application is disposed of as above. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(DR.K.B.SURESH)
JUDICIAL MEMBER**

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List of Annexures

Annexure A-1 - True copy of the order in Original No.,F.No.DISC/01/2015/CUS dated 18.7.2016 issued by the Additional Commissioner of Customs.

Annexure A-2 - True copy of the order in Appeal F.No.Commr/Vig/Appeal/2016 Cus dated 27.9.2016 issued by the Commissioner of Customs

Annexure A-3 - True copy of the Revision dated 25.10.2016 filed before the Chief Commissioner of Customs

Annexure A-4 - True copy of the Notice No.IV/16/403/2016 CC (KZ) IVA dated 05-2017.

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